

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION NO.170/00056/2019

IN

O A NO.170/000763/2018

DATED THIS THE 06TH DAY OF SEPTEMBER, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

Shri V.V. Balan
Aged 86 years,
S/o Late Vedarama Iyer,
No. 75 – Mudappa Road Cross,
MS Nagar PO, Bangalore 560 033. Applicant
(Party-in-person)

Vs.

1. Shri Charles Lobo
Chief Postmaster General,
Bangalore 560 001

2. Mrs. Sapna Pramod,
General Manager- Finance (Postal Accounts)
Bangalore GPO, Bangalore 560 001 Respondents
(By Shri Vishnu Bhat, Counsel for R-1)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J))

Against our order dated 14.03.2019 in OA.No.763/2018, Writ Petition No.41842/2019 is filed. Therefore, the Contempt Petition is dismissed. Notice discharged, but with liberty. No costs.

(C.V. SANKAR)

(DR.K.B.SURESH)

MEMBER (A)

MEMBER (J)

Annexures referred to by the applicant in CP No. 56/2019:

Annexure-A1: Copy of the order dated 14.3.2019 in OA. No. 763/2018.

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